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the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

During last three financial years (2016-17 to 2018-19), 58 contracts have been placed on foreign vendors out of which 23 contracts have been signed with USA and Israel for capital procurement of defence equipment for the Indian Defence Forces.

The other major countries from which defence equipment have been procured include Russia, France and United Kingdom.

Violations of the LoC by Pakistan

†1447. SHRI HARNATH SINGH YADAV: Will the Minister of DEFENCE be pleased to state:

- (a) the number of times Pakistan has violated the Line of Control (LoC) after the abrogation of the Article 370 in Jammu and Kashmir; and
- (b) the details of action taken in retaliation to the actions of Pakistan and the number of Pakistani-posts destroyed by-Indian Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) There have been 950 incidents of Cease fire Violations along Line of Control in Jammu and Kashmir region during the last three months (August to October, 2019).

(b) Appropriate retaliation to the ceasefire violations, as required, has been carried out by Indian Army. Also all violations of ceasefire and infiltration are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings, Directorate General of Military Operations talks as well as diplomatic channels between the two countries.

Performance of HAL

1448. SHR1MATI VIJILA SATHYANANTH: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that despite challenges, Hindustan Aeronautics Limited (HAL) has achieved significant growth in revenue and profits in 2017-18;
 - (b) if so, the details thereof;

[†]Original notice of the question was received in Hindi.